

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-538
CP No-156/66/ND/2019

IN THE MATTER OF:
Aktivortho Pvt Ltd

...Applicant

SECTION
U/s 66 CA

Order delivered on 05.07.2021

CORAM:
SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)


SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Re-notified to 06.07.2021.


(Anil Kumar)
Fee (Court Officer, C-V)